

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH-EAST
SAKET COURTS COMPLEX, NEW DELHI -110017

MODIFIED DUTY ROSTER FOR THE MONTH OF APRIL-2019

In view of the written request received from Sh. Aashish Gupta, Ld. MM-07, the following partial modification made in the Duty Roster for the month of April-2019 bearing No. 564-619 /F.2/DR/CMM/SED/SCC/ND/2019 Dated 30.03.2019.

It is hereby ordered that Sh. Aashish Gupta, Ld. MM-07, South East District, Saket Courts, New Delhi shall work as Duty MM for today i.e. 27.04.2019 in place of Sh. Anubhav Jain, Ld. MM-02, South East District, Saket Courts, New Delhi.

Rest of the conditions shall remain unchanged.

(Gomati Manocha)

Addl. Chief Metropolitan Magistrate (S.E)
Saket Courts, New Delhi

No. 712 /F.2/DR/CMM/SED/SCC/ND/2019

New Delhi, Dated : 27.04.2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi.
(Through: Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi)
2. PS to The Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi
3. The Ld. District & Sessions Judge, Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Delhi.
4. The Ld. C.M.M., Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Delhi.
5. The Director General, Prisons, Prison (HQ), Tihar Jail, Tihar, Delhi.
6. The Ld. Secretary, DLSA, South East, District Court, Saket, New Delhi.
7. The Concerned MMs, South East, District Court Saket, New Delhi.
8. The Chief Public Prosecutor, South-East, District Court Saket, New Delhi.
9. The D.C.P. South-East District, Sarita Vihar, New Delhi.
10. The Concerned, Law Officer, Tihar Jail, Tihar, Delhi.
11. The Hony. Secretary, Bar Association, District Court Saket, New Delhi.
12. The In-charge, Judicial Branch/ Admn., South-East, District Court Saket, New Delhi.
13. R&I / SE for uploading on LAYEERS and Centralized Web-Site Committee, Tis Hazari Courts, Delhi.
14. The In-charge, Video-Conference Room No.16, South-East, District Court Saket, New Delhi.
15. The In-charge, Care Taking Branch/ Computer Branch District Court Saket, New Delhi.
16. The Controlling Officer, Pool-Car Section, District Court Saket, New Delhi.
17. The In-charge, Lock-Up, South-East, District Court Saket, New Delhi.
18. The Cashier, South-East, District Court Saket, New Delhi.
19. The PRO, District Court Saket, New Delhi.
20. Guard File.

Dated: 27.04.2019

(Gomati Manocha)

Addl. Chief Metropolitan Magistrate (S.E)
Saket Courts, New Delhi